

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1695
ANSWERED ON:23.03.2012
QUESTION IRREGULARITIES IN NABARD
Ganpatrao Shri Jadhav Prataprao; Rama Devi Smt.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has unearthed any irregularities in National bank for Agricultural and Rural Development(NABARD);
- (b) if so, the details thereof for the last three years and the current year;
- (c) the nature of such irregularities; and
- (d) the remedial measures taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (d): Reserve Bank of India (RBI) conducts financial inspection of National Bank for Agriculture and Rural Development (NABARD) under Section 45(N)(1)(ii) of RBI Act, 1934. The latest such inspection was carried out with reference to the position as on 31 March, 2010. This inspection has not brought out any major irregularities in the functioning of NABARD.